

ment Regulations, 1978, published in Notification No. G.S.R. 452 in Gazette of India dated the 8th April, 1978.

(v) The Indian Police Service (Appointment by Competitive Examination) Amendment Regulations, 1978, published in Notification No. G.S.R. 453 in Gazette of India dated the 8th April, 1978.

(vi) The Indian Forest Service (Appointment by Competitive Examination) Amendment Regulations, 1978, published in Notification No. G.S.R. 454 in Gazette of India dated the 8th April, 1978. [Placed in Library. See No. LT-2184/78].

INDIAN ELECTRICITY (AMDT.) RULES, 1977

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI FAZLUR RAHMAN): I beg to lay on the Table a copy of the Indian Electricity (Amendment) Rules, 1977 (Hindi and English versions) published in Notification No. G.S.R. 1723 in Gazette of India dated the 31st December, 1977, under sub-section (3) of section 38 of the Indian Electricity Act, 1910. [Placed in Library. See No. LT-2185/78].

NOTIFICATION UNDER CENTRAL EXCISE RULES, 1944

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQARULLAH): I beg to lay on the Table a copy of Notifications No. 101/78-Central Excises (Hindi and English versions) published in Gazette of India dated the 26th April, 1978, issued under the Central Excise Rules, 1944, together with an explanatory memorandum. [Placed in Library. See No. LT-2186/78].

12.00 hrs.

RE. BUSINESS OF THE HOUSE

MR. SPEAKER: I have to announce in the House that the Calling Attention will be taken up at 3.45. The Minister has asked for some more information and he expects to get some information on the subject. He wanted that the Calling Attention may be taken up at 3.45.

SHRI HARIKESH BAHADUR (Gorakhpur): I had given a notice under Rule 377.

MR. SPEAKER: If it has not come up, it means it has not been selected.

SHRI VAYALAR RAVI (Chirayinkil): When the Prime Minister was placing the Report before the House, the Hon. Speaker was kind enough to offer a discussion....

MR. SPEAKER: No, no. Let us try. (Interruptions).

SHRI VAYALAR RAVI: I am requesting you again: last time I requested you—because this is a very urgent matter which every section of the House is concerned about.

MR. SPEAKER: The Business Advisory Committee is meeting today.

SHRI SAUGATA ROY (Barrackpore): Yesterday, as I told you, I gave a notice on the question of breach of privilege against the Finance Minister regarding the Banking Service Commission. At the same time, I also gave a notice under Rule 377 to mention the matter of Banking Service Commission in the House. I came back to the House ...

MR. SPEAKER: You are likely to get your chance tomorrow.

SHRI JYOTIRMOY BOSU (Diamond Harbour): Sir, I have given a notice on item No. 2 that it should be discussed in the House as early as possible, because this is very important. The House is devoting a lot more time on issues which are of no

economic interest to the country. I have been telling this from the beginning.

MR. SPEAKER: I think, you are a Member of the Business Advisory Committee.

SHRI JYOTIRMOY BOSU: I am very much....

MR. SPEAKER: We have been missing you for some time; I have forgotten.

SHRI VASANT SATHE (Akola): Sir, I had given today a notice under Rule 377 to make a statement in the House about the students of medical colleges who are on strike and are in great distress, as you must have seen. Will you allow me at least tomorrow?

SHRI SAUGATA ROY: A calling attention notice has also been given on the same subject.

SHRI VASANT SATHE: Either allow us a calling attention for this. There is need for more doctors in the country, but they are being treated badly.

MR. SPEAKER: I will consider this.

12.12 hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

NINTH REPORT

SHRI JYOTIRMOY BOSU (Diamond Harbour): I beg to present the Ninth Report of the Committee on Public Undertakings on Central Inland Water Transport Corporation—Mismanagement in Organization, Administration and Financial Matters.

COMMITTEE ON SUBORDINATE LEGISLATION

EIGHTH REPORT

SHRI SOMNATH CHATTERJEE (Jadavpur): I beg to present the Eighth Report of the Committee on Subordinate Legislation.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

NINETEENTH AND TWENTIETH REPORTS

SHRI SURAJ BHAN (Ambala): I beg to present the following Reports (English and Hindi versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:—

(1) Nineteenth Report on the Ministry of Information and Broadcasting—Reservations for, and employment of Scheduled Castes and Scheduled Tribes in the Films Division.

(2) Twentieth Report on the Ministry of Information and Broadcasting—Reservations for, and employment of Scheduled Castes and Scheduled Tribes in All India Radio.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

EIGHTEENTH REPORT

SHRI KRISHNA CHANDRA HALDER (Durgapur): I beg to present the Eighteenth Report of the Committee on Private Members' Bills and Resolutions.